

[Shri Samar Guha]

hunger strike. They have become so much desperate that unless something is done they will start some kind of agitation which our government may not like. I also do not like that. But I will be one of them in the agitation, not in the name of my party but in the name of the people. I have formed the people's Committee there. So I would again appeal to Dr. Rao that during this year, when there is the crash programme for production of food for which government is spending so much money, you should undertake the execution of this small drainage scheme, which will save people from floods and will give you additional food production.

श्री नवल किशोर शर्मा (बीस) : उप-ध्यक्ष महोदय, मैं इस सत्र के का फायदा उठा कर अपने प्रान्त की स्थिति की तरफ आप का ध्यान दिलाने के लिये खड़ा हुआ हूँ और उठाना चाहता हूँ। उपध्यक्ष महोदय, मेरे प्रान्त की बहुत खराब हालत है। वैसे तो सारे देश में इस वक्त अकाल की स्थिति है, लेकिन राजस्थान दुर्भाग्य से एक ऐसा प्रान्त बन गया है जहाँ राजनीतिक, भौगोलिक कारणों से बराबर अकाल पड़ता रहा है। राजस्थान के कुछ हिस्से ऐसे हैं जहाँ पिछले 4-5-7 सालों से अकाल पड़ता रहा है। इस सब का परिणाम यह हुआ है कि इस साल राजस्थान में जो अकाल पड़ा है, उसमें राजस्थान के लोगों का क्या होगा, कितनी मुश्किलों में उनके सामने पैदा हो गई है, इस का भन्दाजा लगाना मुश्किल हो गया है। राजस्थान के 26 जिलों में से 23 जिलों में भयंकर अकाल की स्थिति है और हालत यह है कि 36 हजार गांवों में से करीब

28 हजार गांवों में जीवन अकाल है, पीने के पानी का अभाव है, चारे का अभाव है, सब का अभाव है। राजस्थान सरकार की स्थिति इतनी दयनीय है कि उस पर करीब 700 करोड़ रुपये का खर्चा है।

MR. DEPUTY SPEAKER: He may continue his speech on Monday.  
14.59 hrs.

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS NINETEENTH REPORT

SHRI J. MEHTA GOWDER (Nilgris): I beg to move:

"That this House do agree with the Nineteenth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1972."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Nineteenth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 22nd November, 1972."

The motion was adopted.

15 hrs.

# RESOLUTION RE: PROBLEM OF UNEMPLOYMENT—Contd.

MR. DEPUTY-SPEAKER: We now take up further consideration of the Resolution moved by Shrimati Maya Ray on the 28th August, 1972. Shrimati Maya Ray to continue her speech.

SHRIMATI MAYA RAY (Raiganj): Mr. Deputy-Speaker, Sir, on the last occasion, when I was moving the Resolution, I had spoken of urban unemployment and rural unemployment and also about the fact that the whole concept of employment would have to undergo a change involving changes in our educational system as well as in our social attitudes.